

(c) if so, whether Government propose to implement the recommendation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Recommendations are contained in the report of the study team on District Administration, copy of which has been placed in the Parliament Library. The recommendations are for the Administrative Reforms Commission to consider. The Commission has yet to submit its recommendations on the subject to the Government. The question of the Government taking any action on the recommendations of the study team does not arise at this stage.

### दीर्घावकाश की अवधि में छात्रों के लिए रोजगार

2236. श्री श्री० प्र० त्यागी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने छात्रों में स्वावलम्बन, परिश्रम तथा काम करने की इच्छा पैदा करने के लिए उन्हें दीर्घावकाश की अवधि में रोजगार देने की व्यवस्था करने का प्रबन्ध किया है, ताकि वे अपने मां-बाप पर भार न बन जाएं तथा पाश्चात्य देशों के छात्रों की भांति अपनी शिक्षा का व्यय स्वयं चलाने के लिए धन अर्जित करने योग्य बन सकें, और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) जी, नहीं।

(ख) शिक्षा आयोग ने सिफारिश की है कि दीर्घावकाश का उपयोग अन्य बातों के साथ-साथ, "अनुरक्षण के लिए अर्जित करने" के लिए किया जाना चाहिए। इस समस्या के पीछे काफी वित्तीय तथा प्रशासनिक दायित्व है। फिर भी, आयोग को यह सिफारिश भी उसकी अन्य सिफारिशों के साथ राज्य सरकारों और विश्वविद्यालयों के पास भेज दी गई है ताकि अपनी-अपनी परिस्थितियों के अनुसार वे उस पर विचार कर सकें।

### FOREIGN MISSIONARIES

2237. SHRI K. RAMANI:  
SHRI P. GOPALAN:  
SHRIMATI SUSEELA GOPALAN;  
SHRI UMANATH:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Catholic Association, Madras has protested against Government's action against foreign missionaries in NEFA ;

(b) if so, whether Government has considered the implications of this protest; and

(c) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Catholic Association of Madras forwarded a copy of the resolution adopted by its executive committee at a meeting held on the 31st August, 1967, regarding the Government either to rescind the order of expulsion to be served on Catholic Missionaries from functioning in the North East Frontier Area or to apply it with discrimination only against offending foreign missionaries. No general order of expulsion has been issued but action has been taken against certain individual foreign missionaries.

### EXTENSION OF CENTRAL ACTS TO PONDICHERRY

2238. SHRI V. KRISHNAMOORTHY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to extend the Code of Civil Procedure, the Transfer of Property Act and the Advocate to Pondicherry State ; and

(b) if so, the steps taken in that direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A bill, seeking to extend to the Union territory of Pondicherry, these and a number of other Central Acts is proposed to be introduced in the House during the current session.